

HIGH COURT OF SIKKIM

GANGTOK

No.: 20/HCS

Date : 07.01.2026

OFFICE ORDER

The Hon'ble Chief Justice, High Court of Sikkim has been pleased to constitute **Vehicles Committee** comprising of the following members to streamline the purchase and allotment of vehicles of this High Court :-

1. Hon'ble Judge-II, High Court of Sikkim - Chairperson;
2. Central Project Coordinator - Member; and
3. Representative from General Section.

By Order,

Sd/-
(K.W. Bhutia)
Registrar General

Memo No. 140-149/HCS

Dated :- 07.01.2026

Copy to:-

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
4. Registrar, High Court of Sikkim.
5. Registrar(Judicial Service), High Court of Sikkim.
6. Central Project Coordinator, High Court of Sikkim.
7. Chief Accounts Officer, High Court of Sikkim.
8. Accounts Section, High Court of Sikkim.
9. All Section In-charge, High Court of Sikkim.
10. File

08/01/26
Officer on Special Duty